

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17/2010

(From the judgement and order dated 11/09/2009 in  
9164/2004 of The HIGH COURT OF KARNATAKA AT BANGALORE)

MFA No.

DR.(MRS.) MALATHI RAVI, M.D.

Petitioner(s)

VERSUS

DR. B.V . RAVI M.D.

Respondent(s)

(With prayer for interim relief )

Date: 05/07/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. V.N. Raghupathy, Adv. (N.P.)

For Respondent(s)

Mr. R.S. Hegde, Adv.  
For Mr. P.P. Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Counsel for the respondent is present.

No one appears for the petitioner.

Since this matter rises from matrimonial  
dispute, we are not inclined to dismiss it for  
default.

Put up in the next week.

(Neetu Khajuria)  
Sr.P.A.

(R.K. Sharma)  
Court Master